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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/24/2016
NAME OF THE PETITIONER(S) : A.K. NOWSHAD
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD & 3 ORS
UNDER SECTION : 241/242**

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|----|---------------------|------------------------|-------------------------------|
| 1. | S.P. Muralikrishnan | Counsel for R1 of R4 | S.P. Muralikrishnan |
| 2. | Am. Sridharan | Counsel for Petitioner | Am. Sridharan |
| 3. | J. Jeya Sabar Baner | Counsel for R2, R3, R5 | J. Jeya Sabar Baner 5/8/18 |

ORDER

Counsel for petitioner present. Counsel for R1 & R4 present and stated that they are filing vakalat during the day. Counsel for R2 & R5 present. Counsel for R3 present and filed vakalat. The matter is adjourned for hearing submissions by both the parties. Put up on 07.08.2018.

Sd/-

**(S VIJAYARAGHAVAN)
Member (Technical)**

Sd/-

**(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)**